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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/221/2016  
NAME OF THE PETITIONER(S) : S. John Rose  
NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited  
UNDER SECTION : 111 of the CA 1956 / 59 of the CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	G. S. Shivakumar	Counsel for Respondent 1	
	T. SATHIYAMURTHY	Counsel for Applicant	

**ORDER**

Mr.T.Sathiyamurthy, Counsel for petitioner present. Mr.G.S.Shivakumar, Counsel representing R1 present and prayed time for filing counter. Since time has already given, one more last and final opportunity is granted for filing the counter. Put up on 13.07.2017

  
(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)